

**HIGH COURT OF TRIPURA**  
**AGARTALA**

**NOTIFICATION**

**Dated, Agartala, the 25<sup>th</sup> April, 2023**

In exercise of the powers conferred under Section 5 of the Commercial Courts Act, 2015, Hon'ble the Chief Justice, High Court of Tripura has been pleased to re-constitute the Commercial Appellate Division in the High Court of Tripura comprising of Hon'ble the Chief Justice & Hon'ble Mr. Justice Arindam Lodh.

The sitting date & time of the said Commercial Appellate Division shall be notified time to time in Daily Cause List.

**This is issued in supersession of the earlier Notification dated 15<sup>th</sup> Nov, 2022.**

By order,

Sd/-

**(Vishwajeet Pandey)**  
**Registrar General**

**No.F.30(24)-HC/2023/ 10909-68**

**Dated, 25<sup>th</sup> April, 2023**

**Copy to:**

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
2. The Secretary to Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura, Agartala;
3. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;
4. The Private Secretary- I attached with the Registrar General, High Court of Tripura, Agartala;
5. The Advocate General, Tripura, Agartala;
6. The Deputy Secretary to the Govt. of India, Ministry of Law and Justice, Department of Justice, Jaisalmer House, 26, Mansingh Road, New Delhi-110011;
7. The Chairman, Bar Council of Tripura, Agartala;
8. The Govt. Advocate, High Court of Tripura, Agartala;
9. The President, High Court Bar Association, Agartala;
10. The Secretary, High Court Bar Association, Agartala;
11. The Secretary, Tripura Bar Association, Agartala;
12. The Deputy Solicitor General of India, High Court of Tripura, Agartala;
13. The Public Prosecutor, High Court of Tripura, Agartala;

14. The Registrar (Vigilance), High Court of Tripura, Agartala;
15. The LR & Secretary, Law, Govt. of Tripura, Agartala;
16. The Registrar (Judicial), High Court of Tripura, Agartala;
17. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
18. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
19. The Joint Registrar, High Court of Tripura, Agartala;
20. All the Deputy Registrars, High Court of Tripura, Agartala;
21. The Chief Librarian, High Court of Tripura, Agartala;
22. All the Assistant Registrars, High Court of Tripura, Agartala;
23. The System Analyst, High Court of Tripura, Agartala with a direction to upload the said Notification in the official website of the High Court of Tripura;
24. All the Superintendents, High Court of Tripura, Agartala;
25. The Sr. Grade Translator, Paper Book Section, High Court of Tripura, Agartala;
26. The Court Master(s), High Court of Tripura, Agartala;
27. The Bench Clerk(s), High Court of Tripura, Agartala;
28. Notice Board of the Court-house; and
29. Order File.

**Registrar General**